

SLP(C)... 10300-10302 OF 2003
ITEM No.34

Court No. 3

SECTION IVA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Civil).....CC 10300-10302/2003

(From the judgement and order dated 18/02/2003 in WA 2501/00 c/w3 W.A.
2500/2000 and WA 1677/00 of The HIGH COURT OF KARNATAKA AT BANGALORE)

STATE OF KARNATAKA & ANR.

Petitioner (s)

VERSUS

SANGAPPA DYAVAPPA BIRADAR & ORS.

Respondent (s)

With I.A.1-3 (for c/delay in filing SLP)
(With Office Report)

Date : 27/02/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. P.P. Rao, Sr. Adv.
Mr. Sanjay R. Hegde,Adv.

Mr. Anil K. Misra, Adv.
Mr. Mallikarjun Reddy, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on SLPs, on the prayer for interim relief
as also on the application for condonation of delay.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER